## [Shri Ravindra Varma]

- (d) Further discussion on the Report of the Commission of Inquiry into the disappearance of Netaji Subhas Chandra Bose on Thursday, the 8th December, 1977.
- (e) Discussion on recent floods in various parts of the country on Thursday, the 8th December, 1977.

PROF. P. G. MAVALANKAR (Gandhinagar): I have written to the Chair that I want to make a submission when the Minister of Parliamentary Affairs finishes his statement, and that I want him to request his colleague. the Minister of Education, to make a statement next week on the matter of met including Ahmedabad, my home city and constituency, in the itinerary of the Bolshoi Ballet from Russia which is now visiting India and is scheduled to go to Bombay, Delhi Calcutta and Madras. Ahmedabad has got the largest and the best theatre, most well-equipped for this purpose.

MR. DEPUTY-SPEAKER: I am very serry that the form of Parliament should be used for this. You should have approached the Minister and Settled the matter with him.

PROF. P. G. MAVALANKAR: The Ministry was approached, but they do not listen. This is an important matter because every time important international cultural teams come here, they go only to these four cities of the country and other major cities are ignored. Especially when there are facilities available, why should they be denied? I want the Minister to make a statement.

14.57 hrs.

ELECTION TO COMMITTEE

COFFEE BOARD

वास्तिक्य तथा नागरिक पूर्ति और सहकारिता मंत्रालय में राज्य मंत्री (श्री इव्यक्त सुमार कोसका) : उपतम्प्रका महोचयः, मैं भाषकी सनुमति में प्रस्ताय करता है :----

"कि काफ़ी समितियम, 1942 की खारा 4 की उपबादा (2) (ख) के अनुसरण में इस समा के सदस्य ऐसी रीति के, जैसा सब्यम निदेश दें, उस्त मितियम के अन्य उपबन्धीं के सब्यमित काकी बोर्ड के सब्यमित काकी बोर्ड के सब्यमित काकी बोर्ड के सब्यमित करने के लिये अपने में स दो सदस्य निर्वाचित करें।"

MR. DEPUTY-SPEAKER: The question is:

"That in pursuance of sub-section (2) (b) of section 4 of the Coffee Act, 1842, the members of this House do proceed to elect, in such manner as the Speaker may direct, two-members from among themselves to serve as members of the Coffee-Board, subject to the other provisions of the said Act."

The motion was adopted.

14.59 hrs.

## LOKPAL BILL

APPOINTMENT OF MEMBERS TO JOINT COMMITTEE

SHRI SAUGATA ROY (Barrackpore): I beg to move:

"That this House do appoint Sarvashri Ragavalu Mohanarangam Daulat Ram Saran and Hukam Deo Narain Yadav to the Joint Committee on the Bill to provide for the appointment of a Lokpal to inquire into allegations of misconduct against public men and for matters-connected therewith in the vacancies. caused by the resignations of Sarvashri S. D. Semasundaram, Chand. Ram and Arif Beg."